

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 59(ND)/2008  
CA NO.

PRESENT:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY

Sh. Rajkumar Divraj & Ors.  
Vs.

Rambagh Palce Hotl Pvt Ltd

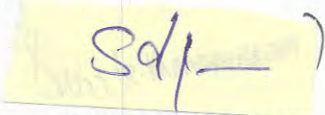
SECTION OF THE COMPANIES ACT: 397-398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

None is present for the parties. However, since the matter has been transferred to the Single Bench vide order dated 02.02.2017 of the Hon'ble President, NCLT and on the perusal of the order dated 2.2.2017, it is seen that a date has been given for today the 27<sup>th</sup> February, 2017. In the circumstances, the Office is directed to issue notice to the parties informing that the matter has been transferred to this Bench for the next hearing for the appearance of the parties and for final arguments.

Call on 24.3.2017.

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)